## **Technical Institutions in Maharashtra**

1159. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number and names of technical institutions approved by AICTE in Maharashtra state during the Eighth plan period;

(b) the details of the conditions imposed by the All India Council of Technical Education, while approving these institutions;

(c) the details of the approved intake capacity of these institutions, discipline/ course-wise and institution-wise and the structure;

(d) whether in the absence of effective Monitoring Mechanism, many of the Technical Institutes have indulged in gross irregularities and violation of prescribed norms in running the Institutes; and

(e) if so, the details of such irregularities/violations noticed by ATICE recently and action taken/ proposed in this regard, Institution-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (e) The All India Council for Technical Education (AICTE) accords approval for establishing new institutions in the field of Technical Education as well as introduction of new corses and change in the intake capacity in accordance with the provisions under the AICTE Act, 1987. Such approvals are based on through scruitiny of proposals and their fulfilment of the prescribed academic and standards, norms manpower requirements, financial viability and availability of minimum infrastructural facilities. The AICTE closely monitors the performance of the approved institutions with regard to maintenance of. standards and prescribed conditions and takes suitable actions from time to time to ensure that

the institution takes suitable remedial steps. The details of institutions, courses and the intake capacity approved by the AICTE in Maharashtra during the 8th Plan period will be laid on the Table of the House.

## **Reduction in UGC Allocation**

1160. SHRI GHUFRAN AZAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the UGC has reduced allocations to several Central Universities;

(b) if so, the reasons therefor and whether such a step is going to affect adversely on the functioning of central Universities;

(c) if so, whether Government propose to review its decision; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) The overall allocations to the Central Universities, deemed Universities, State Universities, central University Colleges and State colleges by the University Grants Commission have not declined in their totality.

## **Development of Education in North-East**

1161. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Union Government have recently allocated an amount of Rs. 7 crores for development of education in the States of North-East Region;

(b) if so, the details of the areas and fields for which the amount has been sanctioned; and

(c) the present status of different projects, etc. launched thereunder?